

to a report in "The Statesman" dated 9.4.1990 that the Soviet Health Ministry has decided to host an 'Introductory Course of Ayurveda' for 1000 Soviet doctors;

(b) in which other countries similar programmes have been held or are to be held and for how many doctors in each case;

(c) what is the outline and important contents of the 'Introductory Course of Ayurveda';

(d) in what way the Union Government is boasting the spread of Ayurvedic knowledge in foreign countries; and

(e) what progress has been made in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) to (e). The information is being collected and will be laid on the Table of the House.

Female Foetus Abortions

10050. SHRI SUDARSAN RAYCHAUDHARY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of female foetuses aborted in India since 1987, State-wise and year-wise;

(b) whether Government propose to stop the practice of aborting female foetuses; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) Such information is not being collected by Government of India.

(b) and (c). Government have under consideration enactment of a Central legislation to regulate the use and prevent the abuse of pre-natal diagnostic techniques leading to determination of the sex of foetus.

Non Availability of Gardinal Sodium Injections in Bangalore

10051. SHRI H.C. SRIKANTAIHAH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Gardinal Sodum injections are at present manufactured by private drug companies in the country;

(b) whether this life saving drug for newly born babies is not available at any Hospital in Bangalore City for the past two months; and

(c) if so, the steps taken by Union Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) Gardinal Sodium injection, a brand of phenobarbitons is manufactured and marketed in the country by M/s. May and Baker Ltd., now called M/s. Rhone Poulanc India.

(b) and (c). The information is being collected and will be laid on the table of the Sabha.

Appointment of Licence issuing Authority

10052. SHRI KAMAL CHAUDHRY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any licence issuing authority has been appointed in the Municipal Committee areas in Punjab as required under Rule 50(1) of the Prevention of Food Adul-

teration Act/Rules, 1954;

(b) if so, the details thereof and if not, the reasons therefor; and

(c) the authority entrusted with the task of prosecuting the traders for violation of the aforesaid rules in Punjab?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) and (b). Local Bodies authorities are Licensing Authorities under the Prevention of Food Adulteration Act, 1954 in the State of Punjab.

(c) Health Department of the Govt. of Punjab is entrusted with the job of prosecuting the traders for violation of the aforesaid Act.

Objectives for Setting Up AIIMS

10053. SHRI UTTAM RATHOD: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) what are the objectives for which the All India Institute of Medical Sciences, New Delhi was set up;

(b) whether the objectives have been fulfilled;

(c) if not, the reasons therefor; and

(d) the expenditure incurred on the insti-

tution annually during the last three years, year-wise?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) The All India Institute of Medical Sciences, New Delhi was set up as an Institution of national importance under the All India Institute of Medical Sciences Act, 1956 with the following objectives:

- (i) to develop patterns of teaching in undergraduate and post-graduate medical education in all its branches so as to demonstrate a high standard of medical education to all medical colleges and other allied institutions in India;
- (ii) to bring together in one place educational facilities of the highest order for the training of personnel in all important branches of health activity; and
- (iii) to attain self-sufficiency in post-graduate medical education.

(b) The above objectives have since been fulfilled and the Institute is still continuing to achieve further progress.

(c) Does not arise in view of reply to (b) above.

(d) The expenditure incurred on the institution annually during the last three years, year-wise as reported by AIIMS is given in the statement below.